

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1329  
ANSWERED ON:16.11.2010  
LOAN FOR COMMONWEALTH GAMES  
Ahir Shri Hansraj Gangaram

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Organizing Committee has submitted the accounts of financial assistance provided to them in the form of loan;
- (b) whether the Organizing Committee has repaid any amount to the Government as per the terms and conditions for repayment of loan amount;
- (c) if so, the details thereof;
- (d) if not, whether the Government proposed to take any action regarding non repayment of loan; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (DR. M.S. GILL)

- (a): The Organizing Committee has submitted the audited accounts of financial assistance upto year 2008-09.
- (b)&(c): No, Madam.
- (d)&(e): The revenue realized so far by the Organizing Committee has been kept in a separate bank account to be operated by one officer of the Organizing Committee and another from the Ministry of Youth Affairs and Sports. This arrangement has been made to ensure that revenue receipt of the Organizing Committee is used for repayment of loan only.